1274

experts to go into the matter and make recommendations in that regard also?

SHRI K. C. REDDY: Yes, Sir. We have asked for that information also.

PROF. G. RANGA: Is the work programme calculated to avoid unemployment and provide full employment to those people who are already engaged in the shipyard?

SHRI K. C. REDDY: Well, there is an amount of surplus labour in this yard. It is not a recent occurrence. It has been there for a long time. Every effort is being made to absorb the entire labour. But it is too early to say whether we will be able to give work to all of them. But every effort is being made to go ahead with as much of the programme as possible which would give employment to more labour.

IUTE IMPORT

*178. SHRI GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Pakistan has discriminated against India levying taxes, duties and licence fees on India's jute imports;
- (b) if so, the particulars of such discriminatory levies; and
- (c) the steps taken by Government to get relief from such discrimination?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) and (b). The Government of Pakistan introduced with effect from 1st July 1952, two measures affecting the export of raw jute to India which are dis-These are (1) imposition criminatory. of a licence fee of Rs. 2-8-0 per maund exclusively on exports of raw jute to India, and (2) reduction of the rates of export duty on raw jute, (i) from Rs. 35 to Rs. 15 per bale of 400 lbs. on pucca bales (i.e., from Rs. 7 to Rs. 3 per maund), and (ii) from Rs. 7 to Rs. 3-12-0 per maund on loose jute or jute in kutcha bales which are exported has been the response of the Pakistan only to India.

No information is available whether there is any discrimination against India in the matter of taxes.

- (c) (1) The question was discussed between the representatives of the Government of India and the Pakistan Delegation to the Trade Talks held in July last but no satisfactory settlement of the issue was found possible.
- (2) On the 3rd October 1952, a written protest was lodged with the Government of Pakistan by our High Commissioner in Karachi against these discriminatory charges.
- (3) The matter was also taken up at the last session of G. A. T. T. held at Geneva and in accordance with the advice of the Chairman, Plenary Session, further discussions are taking place with the Government of Pakistan.

SHRI GOVINDA REDDY: May I know since when this licensing fee is levied on jute exports?

SHRI D. P. KARMARKAR: I said from 1st July 1952.

SHRI GOVINDA REDDY: May I know if such licence fee is levied on exports from other countries?

SHRI D. P. KARMARKAR: No. That is why I said there is discrimination.

SHRI GOVINDA REDDY: May I know the result of the representation of the Government of India to the Tariffs and Trade Conference?

SHRI D. P. KARMARKAR: Further discussions are taking place with the Government of Pakistan. matter went up before the Plenary Session and there, on the advice of the Chairman, we and Pakistan were asked to take up the matter between ourselves and the discussions are taking place.

SHRI GOVINDA REDDY: What Government to India's protest?

1275

SHRI D. P. KARMARKAR: During the discussions it came to an infructuous result. They did not agree to our protest. About the present talks it may not be discreet for me to say anything.

SHRI GOVINDA REDDY: Has the Government of India been pursuing a discriminating policy as a reaction to this?

SHRI D. P. KARMARKAR: Either as an action or reaction we have not been pursuing any policy. It is not our intention either.

SHRI H. P. SAKSENA: How many protests have been lodged uptil now with Pakistan and with what results?

SHRI D. P. KARMARKAR: The protest has been one and it is continuing.

SHRI SHRIYANS PRASAD JAIN: Why is it that the Indian Government wanted to discriminate in regard to coal exports?

SHRI D. P. KARMARKAR: We don't look upon that as a discriminating duty.

SHRI SHRIYANS PRASAD JAIN: Is the duty uniform for Pakistan and other countries?

SHRI D. P. KARMARKAR: On coal I should like to have some notice.

FOREIGN INFORMATION SERVICES IN INDIA

*179. SHRI C. G. K. REDDY: Will the PRIME MINISTER be pleased to state:

- (a) which foreign Governments maintain their information services or other propaganda agencies in the country;
- (b) whether these are registered with Government; and
- (c) whether they deposit copies of each handout, pamphlet and other material published by them with Government?

THE PARLIAMENTARY SECRE-TARY TO THE PRIME MINISTER (Shrimati Lakshmi Menon): Separate establishments designated as 'Information Services' are maintained by the U.S. A. and the U.K. Official agencies, not forming part of the diplomatic Missions, are maintained by the U.S.S.R. and China.

to Questions

Publicity material is also normally issued by the Missions of France, Italy, Czechoslovakia, Hungary, Pakistan, Afghanistan, Ethiopia and Argentina. Others also issue ad hoc releases as occasion arises. They have no separate information services or agencies.

- (b) No, Sir.
- (c) There is no legal obligation to deposit this material. Copies of publica-tions are, however, given regularly by the Missions to the Government at the latter's request.

SHRI C. G. K. REDDY: Is the Government aware of certain publications, which, if they are not published in India, are imported into India and distributed in the country?

SHRIMATI LAKSHMI MENON: Yes. Government is aware.

SHRI C. G. K. REDDY: Are they also aware that these publications when they are imported free, are sold through certain agencies?

SHRIMATI LAKSHMI MENON: Yes. Government is aware of that also.

SHRI C. G. K. REDDY: If so, have Government tried to find out the manner in which the proceeds of the sales of these free copies which are brought into India, are utilized?

SHRIMATI LAKSHMI MENON: It is not in the interest of the Government to find out how their proceeds are utilized.

SHRI JAWAHARLAL NEHRU: May I answer that question?

The Government are interested in having full information about all matters